

Item-24

21.9.2004

MA-1884/2004  
OA-2340/2003

Present: Sh. B.K.Berera, counsel for respondents (applicants in MA).

Respondents have filed this application for extension of time given in the operative portion of order dated 6.7.2004 passed in OA-2340/2003 by two months for implementation of the order. For the reasons stated in the application, we are inclined to grant two months time to implement the order dated 6.7.2004. Counsel for respondents shall send a copy of this order to the applicants for this information. MA is disposed of.

*S. A. Singh*  
(S.A. SINGH)  
Member (A)

*M. A. Khan*  
(M.A. KHAN)  
Vice Chairman (J)

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